

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-121
463/252/ND/2020

IN THE MATTER OF:

Inovace Automotive Private Limited

Vs.

Registrar of Companies NCT of Delhi & Haryana

....APPELLANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 15.02.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Appellant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 20.04.2021.


(Madhu Narula)
Court Officer